POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

HASTI FINANCE LIMITED

Regd Off.: No. 14, Imperial Hotel Complex, Near Albert Cinema Hall, Whannels Road, Egmore, Chennai-600 008

The details subsequent to the completion of the Offer made vide Public Announcement ('PA') dated March 07, 2012 and Corrigendum to PA dated June 01, 2012 in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by **Mrs. Sonal Nitin Somani** and **Mr. Nitin Prabhudas Somani** (hereinafter collectively referred to as the **'Acquirers'**) to acquire 19,70,900 Equity Shares of ₹ 10/- each, representing 20% of Post Issue Voting Capital of the Target Company, at an Offer Price of ₹ 82.50 per share plus Interest of ₹ 7.50 per share aggregating to ₹ 90.00 per share, payable in cash are as under:

1. Name of the Target Company : **HASTI FINANCE LIMITED**
2. Name and Address of the Acquirer(s) : **Mrs. Sonal Nitin Somani** and **Mr. Nitin Prabhudas Somani** both residing at 703, A-Wing, Beau Monde, Appasaheb Marathe Marg, Prabhadevi, Mumbai-400025.
3. Name of Manager to the offer : **ASHIKA CAPITAL LIMITED**
4. Name of Registrar to the offer : **CAMEO CORPORATE SERVICES LIMITED**
5. Offer details
   a) Date of Opening of the Offer : June 06, 2012 (Wednesday)
   b) Date of Closing of the Offer : June 25, 2012 (Monday)
6. Details of the Acquisition (based on Post Issue Voting Capital):

S. no.	Particulars	Proposed in the Offer Document		Actuals	
(i)	**Offer Price:**				
	Fully Paid-up Equity Shares	Offer Price of ₹ 82.50 per share plus Interest of ₹ 7.50 per share aggregating to ₹ 90.00 per share		Offer Price of ₹ 82.50 per share plus Interest of ₹ 7.50 per share aggregating to ₹ 90.00 per share	
	Partly Paid-up Equity Shares	Not Applicable		Not Applicable	
		Number	**(%)**	**Number**	**(%)**
(ii)	Shareholding of Acquirer(s) before Preferential Issue	22,18,848	22.52%	22,18,848	22.52%
(iii)	Shares acquired by way of Preferential Issue	14,40,000	14.61%	14,40,000	14.61%
(iv)	Shares acquired in the Open Offer	19,70,900	20.00%	5,08,898	5.16%
(v)	Size of the Open Offer [No. of shares multiplied by (Offer Price + Interest) per Share]	₹ 17,73,81,000/-		₹ 4,58,00,820/-	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirer(s) (ii+iii+iv+vi)	56,29,748	57.13%	41,67,746	42.29%
(viii)	Post Offer Shareholding of Promoter Group including Acquirers	59,44,748	60.33%	44,82,746	45.49%
(ix)	Pre & Post Offer Shareholding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		58,80,452 (59.67%)	39,09,552 (39.67%)	58,80,452 (59.67%)	53,71,554 (54.51%)

7. Status of Escrow Account : Amount of ₹ 4,58,00,820/- was transferred to Special Account, including the sale proceeds of securities lying in Escrow Demat Account, for the payment of consideration to the shareholders whose shares were accepted. Balance amount lying in the Cash Escrow Account and balance securities lying in the Escrow Demat Account is yet to be released to the Acquirers.
8. Payment of Interest, if any : An amount of ₹ 7.50 per share, for the period of delay, was paid as Interest along with the Offer Price of ₹ 82.50 per share.
9. Status of Investor Complaints received, if any : A complaint was received from a shareholder for non-receipt of Letter of Offer and the same was addressed.

This Public Announcement would also be available on SEBI's website at www.sebi.gov.in.

The Acquirers accept full responsibility severally and jointly for the information contained in Public Announcement and also for the obligations of Acquirers laid down in SEBI (SAST) Regulations 1997 and subsequent amendments thereof.

Issued by Manager to the Offer:

ASHIKA CAPITAL LIMITED
1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai-400 021.
Tel: +91-22-6611 1700 Fax: +91-22-6611 1710
E-Mail: mbd@ashikagroup.com
Contact Person: Mr. Narendra Kumar Gamini / Mr. Manish Gaur

ASHIKA
Growing & Sharing with You

Place: Mumbai
Date: July 14, 2012

On behalf of the Acquirers, Mrs. Sonal Nitin Somani and Mr. Nitin Prabhudas Somani

Size: 12 x 20